

ORDERRe: Situation arising due to outbreak of the novel coronavirus (COVID-19)

In continuation of Order No. 47/RG/Spl./Misc. dated 26.01.2021, Order/Notice No. 48/RG/Spl/Misc. dated 27.01.2021, Order No. 50/RG/Spl./Misc. dated 29.01.2021 and Order No. 51/RG/Spl./Misc. dated 02.02.2021 issued regarding limited physical hearing, Hon'ble the Chief Justice has been pleased to order that following Hon'ble Benches will hold the court through physical hearing w.e.f. 19.04.2021 to 23.04.2021 in Court Number mentioned against them as under:

<u>SR. NO.</u>	<u>HON'BLE BENCH</u>	<u>COURT NO.</u>
<u>19.04.2021</u>		
1.	Hon'ble Mr. Justice Augustine George Masih Hon'ble Mr. Justice Ashok Kumar Verma	02
2.	Hon'ble Mr. Justice Gurmeet Singh Sandhawalia	15
3.	Hon'ble Mr. Justice Fateh Deep Singh	14
4.	Hon'ble Mr. Justice B.S. Walia	20
5.	Hon'ble Mr. Justice Raj Mohan Singh	52
6.	Hon'ble Ms. Justice Jaishree Thakur	66
7.	Hon'ble Mr. Justice Deepak Sibal	23
8.	Hon'ble Mr. Justice Anupinder Singh Grewal	30
9.	Hon'ble Mr. Justice Harminder Singh Madaan	55
10.	Hon'ble Mr. Justice Rajbir Sehrawat	24
11.	Hon'ble Mr. Justice Anil Kshetarpal	16
12.	Hon'ble Mr. Justice Mahabir Singh Sindhu	29
<u>20.04.2021</u>		
1.	Hon'ble Ms. Justice Ritu Bahri Hon'ble Mrs. Justice Archana Puri	02
2.	Hon'ble Mr. Justice Tejinder Singh Dhindsa	18
3.	Hon'ble Mr. Justice Amol Rattan Singh	12
4.	Hon'ble Mr. Justice Harinder Singh Sidhu	37
5.	Hon'ble Mr. Justice Lalit Batra	58
6.	Hon'ble Mr. Justice Arun Kumar Tyagi	54

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7.	Hon'ble Mr. Justice Harnaresh Singh Gill	51
8.	Hon'ble Mr. Justice Suvir Sehgal	62
9.	Hon'ble Mr. Justice Girish Agnihotri	17
10.	Hon'ble Mrs. Justice Alka Sarin	48
11.	Hon'ble Mr. Justice Jasgurpreet Singh Puri	65
12.	Hon'ble Mrs. Justice Meenakshi I. Mehta	44
<u>22.04.2021</u>		
1.	Hon'ble the Chief Justice Hon'ble Mr. Justice Arun Palli	01
2.	Hon'ble Mr. Justice Sudip Ahluwalia	50
3.	Hon'ble Mrs. Justice Lisa Gill	27
4.	Hon'ble Mr. Justice Anupinder Singh Grewal	30
5.	Hon'ble Mr. Justice Harminder Singh Madaan	55
6.	Hon'ble Mr. Justice Avneesh Jhingan	42
7.	Hon'ble Mr. Justice Mahabir Singh Sindhu	29
8.	Hon'ble Mr. Justice Sudhir Mittal	38
9.	Hon'ble Mrs. Justice Manjari Nehru Kaul	56
10.	Hon'ble Mr. Justice Harsimran Singh Sethi	28
11.	Hon'ble Mr. Justice Arun Monga	13
12.	Hon'ble Mr. Justice Manoj Bajaj	61
<u>23.04.2021</u>		
1.	Hon'ble Mr. Justice Jaswant Singh Hon'ble Mr. Justice Sant Parkash	02
2.	Hon'ble Mr. Justice Tejinder Singh Dhindsa	18
3.	Hon'ble Mr. Justice Gurmeet Singh Sandhwalia	15
4.	Hon'ble Mr. Justice Amol Rattan Singh	12
5.	Hon'ble Mr. Justice Fateh Deep Singh	14
6.	Hon'ble Mr. Justice Harinder Singh Sidhu	37
7.	Hon'ble Mr. Justice B.S. Walia	20
8.	Hon'ble Mr. Justice Raj Mohan Singh	52
9.	Hon'ble Ms. Justice Jaishree Thakur	66
10.	Hon'ble Mr. Justice Deepak Sibal	23
11.	Hon'ble Mr. Justice Rajbir Sehrawat	24
12.	Hon'ble Mr. Justice Anil Kshetarpal	16

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9.4.2021

2. Entry to the aforesaid Court Rooms will be permitted from Gate No. 2 & 5 only except entry for Court Room Nos. 1 & 2 which will be permitted from Gate No.1 only.
3. All are requested to comply with the instructions already issued vide Order No. 50/RG/Spl./Misc. dated 29.01.2021 providing "STANDARD OPERATING PROCEDURE FOR LIMITED PHYSICAL HEARING IN THE HIGH COURT OF PUNJAB AND HARYANA".

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

Berry
9.4.2021
(Sanjiv Berry)
Registrar General
09.04.2021